

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-25/2003/ 3250 /A

From :- Smti. Pronita Morang,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pijush Pratim Bairagi,  
District & Sessions Judge,  
West Karbi Anglong, Hamren

Dated Guwahati the <sup>11</sup>20 May, 2025.

Sub: **Station leave.**

Ref:- Your letter No. DJ/WKA/2025/Estt./1/438-40/ dtd. 15.05.2025.  
Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the evening of 17.05.2025 till the morning of 19.05.2025**, has been granted. During your absence, the Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), West Karbi Anglong, and in his absence, the Civil Judge (Jr. Div.)-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-25/2003/3251 /A, dated , 20-05-2025**

Copy to:

✓ The Project Manager, Gauhati High Court.

20.05.25

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*